

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 20(ND)/13

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.02.2018**

NAME OF THE COMPANY: Mr. Zafeer Ahmad & Ors. V/s. M/s. Yunus and
Brothers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondents (s): None

ORDER

To come up on 1st May, 2018.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(R. Varadharajan)
Member (J)